

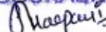
Annexure - 1
M/s Nirmal Cars Private Limited : Liquidation commenced on 29.02.2024
Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)
List of Stakeholder as on 29.04.2024

S. No.	Name of Creditor	Identification number	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim Admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	*Fashion Suitings Private Limited		04.07.2023	28,047,173.00	15000000	Unsecured Financial Creditor	0	100.00%	0	0	0	13047173	An email has been sent for clarification of amount under verification
	Total			28,047,173.00	15,000,000.00			100%			-	13,047,173.00	

*As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016 the claims which were admitted during the CIRP are included here since the claimant has not submitted its claim during the liquidation process upto date of filing this list and the date of receipt of claim has been taken to be the date when claim was filed during CIRP

Note :

1. The claims are in process of verification on the basis of proof of claim and records available
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

For **SOURABH MALPANE**

INSOLVENCY PROFESSIONAL
 IP Reg. No. IBBI/PPA-001/IP-P01265/2018-19/12047